

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) NO.247 OF 2018**

**In the matter of:**

Akula Nagalaxmi

Appellant

Vs

Crompton Greaves Ltd

Respondent

Mr. Narender Singh Yadav, Advocate for appellant.

Mr. Shankh Sengupta and Ms Jojongandha Ray, Advocates for R1.

**ORDER**

**09.01.2020-** Heard learned counsel for the parties at length. Arguments concluded. **Judgement reserved.**

**(Justice Jarat Kumar Jain)  
Member (Judicial)**

**(Mr. Balvinder Singh)  
Member (Technical)**

**(Dr. Ashok Kumar Mishra)  
Member (Technical)**

**Bm/nn**